

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

OA No.2175/2016

This the 4<sup>th</sup> day of August, 2016

**Hon'ble Shri V N Gaur, Member(A)**

Shri Manoj Kumar Gupta  
S/o Shri Munna Lal Gupta  
R/o F-14, Ganga Vihar, Shahdara  
Delhi-110094, Age 33 years  
Designation, Head Elec.  
In DMRC Emp. No.5826 .....Applicant

(By Applicant in person)

Vs.

1. Delhi Metro Rail Corporation Limited  
Through Managing Director, DMRC  
Metro Bhawan, Barakhamba Road  
New Delhi-110001.
2. Shri S.K. Sinha  
General Manager/HR, DMRC  
Metro Bhawan, Barakhamba Road  
New Delhi-110001.
3. Shri Vivek Aggarwal  
General Manager/E&TI, DMRC  
Metro Bhawan, Barakhamba Road  
New Delhi-110001.
4. Shri Rajneesh Pandey  
Deputy General Manager/HR, DMRC  
Metro Bhawan, Barakhamba Road  
New Delhi-110001.
5. Shri Rajesh Aggarwal  
Deputy General Manager/E&M, DMRC  
Metro Bhawan  
Barakhamba Road  
New Delhi-110001. ....Respondents

**ORDER (Oral)**

Applicant, who is present in person, seeks to withdraw this application with liberty to file a fresh OA with better particulars. The OA is dismissed as withdrawn with liberty as prayed for.

**( V N Gaur )**  
**Member(A)**

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